

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.2776  
TO BE ANSWERED ON 20.03.2017  
PHALGUNA 29, 1938 (SAKA)

ADOPTION OF MONUMENTS UNDER CSR

2776. SHRI C.S. PUTTA RAJU :

Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that Government has asked corporate houses and public sector units to adopt monuments with world heritage tag in the country and maintain them under their Corporate Social Responsibility (CSR) programmes;
- (b) if so, the number of corporate houses and public sector units have come forward to adopt monuments under Corporate Social Responsibility programmes; and
- (c) the details of monuments selected by Government under this programme?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a) The Government of India encourages Public Private Partnership (PPP) for conservation, restoration and environmental upgradation of protected monuments and sites under the aegis of National Culture Fund (NCF), a Trust under the Ministry of Culture. This trust acts as the Project Manager and represents the Government for the Corporate Social Responsibility scheme. However, the maintenance of the protected monuments is done by the Archaeological Survey of India (ASI). Private individuals/agencies/ corporates are, however, encouraged to fund the conservation and restoration of the protected monuments besides providing visitors amenities and other development activities through National Culture Fund.
- (b)&(c) A few Corporate Houses and public sector units have come forward for the maintenance and upgradation of monuments, including World Heritage Sites, declared as of national importance by funding through NCF. The list of monuments and corporate houses/public sector are at Annexure.

## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b)&(c) OF LOK SABHA UNSTARRED QUESTION NO. 2776 FOR 20.3.2017

LIST OF MONUMENTS FOR CONSERVATION AND RESTORATION BY FUNDING FROM CORPORATE HOUSE/PUBLIC SECTOR UNIT THROUGH NCF

Sl. No.	Name of the monument	Name of the Sponsoring agency
1	Shaniwarwada, Pune	Pune Municipal Corporation
2	Yusuf Quattal Mosque, New Delhi	M/s. Project & Equipment Corporation of India Ltd.
3	Tughlaqabad Fort, Delhi	Gas Authority of India Ltd.
4	Temples at Mahabalipuram	The Shipping Corporation of India Ltd
5	Ambernath Shiv Temple	Nagrik Seva Mandal
6	Monuments at Lodi Garden	Steel Authority of India Ltd.
7	Jantar Mantar	Apeejay Surendra Park Hotels Ltd.
8	Jaisalmer fort, Jaisalmer	World Monument Fund
9	Sun Temple, Konark Kanheri Caves, Mumbai Group of Temples, Khajuraho Kolhua and Vaishali Bhoganandishawara Temple	Indian Oil Foundation
10	Taj Mahal, Agra	Indian Hotels Company Ltd. (Tata Group)
11	Krishna Temple Complex, Hampi,	Hampi Foundation
12	Hidimba Devi Temple	UCO Bank, Kolkata
13	Ibrahim Rauza and Gol Gumbaz, Bijapur	Naurus Trust
14	Groups of Monuments, Mandu (Madhya Pradesh) Group of Temples, Vikramshila, Bihar Archaeological Site, Lalitgiri/ Dhauli (Odisha)	National Thermal Power Corporation Ltd.
15	Ahom Monuments	Oil & Natural Gas Corporation Ltd.
16	Hazardwari Palace	State Bank of India, Kolkata
17	Shri Bhuleshwar Temple, Purandar, Pune	Smt. Uttaradevi Charitable & Research Foundation
18	Jai Prakash Yantra, Janpath Mantra, Delhi	State Trading Corporation Ltd.